

**Honing sports talent of tribals**

768. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Sports Authority of India (SAI) has a provision for using services of NIS trained coaches for imparting sports training in different fields;

(b) if so, whether the practice is in operation at present or it has been discontinued and whether these services would be started again;

(c) whether Government has formulated any plan to hone the sports talent hidden in tribal boys and girls between the age group of 9 and 14 years and provide them intense training for their maximum inclusion in existing sports event of the States; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) Yes, Sir. Sports Authority of India (SAI) has a provision for posting trained coaches of National Institute of Sports (NIS) at its training Centres across the country including at state and district coaching centres run by the State Governments on demand.

(b) As SAI has been facing acute shortage of coaches in different Sports disciplines for its own various training Centres/programmes, a policy decision has been taken to post coaches for SAI's own Schemes only.

(c) Yes, Sir.

(d) SAI is implementing various Sports Promotion Schemes such as National Sports Talent Contest (NSTC), Army Boys Sports Companies (ABSC), SAI Training Centres (STC), Special Area Games (SAG), Centres of Excellence (COE) and Come and Play to nurture sports talents to achieve excellence at National and International level. The Special Area Games Schemes being implemented by SAI is specially oriented towards scouting and nurturing sports talent in rural, hilly, tribal and coastal areas of the Country.

**Scheme for development of youths**

769. SHRI MAHENDRA SINGH MAHRA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the programmes organized/run by the Ministry for the development of youths;

(b) the details of the amount provided for the welfare of the youth of Uttarakhand from the financial year 2009 to the current financial year along with the purpose thereof; and

(c) the details of the schemes received by Ministry at present from the voluntary organization of Uttarakhand?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) The Ministry of Youth Affairs and Sports is implementing the following schemes for Development of Youth in the country:

**1. National Programme for Youth and Adolescent Development (NPYAD):**

Under the Scheme financial assistance is provided to various Government/Non Government Organization for youth development activities i.e. (i) Promotion of National Integration (ii) Promotion of Adventure, (iii) Youth Leadership and Personality Development Training; (iv) Development and Empowerment of Adolescent and (v) Technical and Resource Development

**2. National Service Scheme:** National Service Scheme is a Centrally Sponsored Scheme being run under Ministry of Youth Affairs and Sports with the objective of Personality Development of the Student Youth through Community Service. This scheme is meant for student youth and is being run in colleges and in schools at +2 level across the country. About 32.00 lakh students are enrolled under this Scheme.

**3. Nehru Yuva Kendra Sangathan (NYKS):** Nehru Yuva Kendras undertake multifarious activities through a network of Youth Clubs/Mahila Mandals and Volunteers at the grass root level to harness youth power. These includes youth club exchange programme, sports tournaments, skill development and skill upgradation programmes, folk and cultural festivals etc. The Scheme of National Youth Corps, for 20,000 youths throughout the country, to assume leadership at grass root level, is also implemented in majority of the States through NYKS. The NYKS also undertakes convergence initiatives/programmes wherein programmes and Schemes of other Central Ministries, UN agencies and other funding organizations are implemented to provide opportunities to youth to ensure their greater role in the process of nation building.

- 4. Youth Hostel :** The aim of the Scheme is to encourage youth travel to know more about the diversity of India's culture and people. To promote youth travel within the country with low cost, budget accommodation and facilities to traveling students and youth groups on excursions or study tours, Youth Hostels are built in collaboration with the State Government. A total of 69 Youth Hostels are presently being run by the Ministry.

(b) The details of funds released for the welfare of youth of Uttarakhand from the financial year 2009-10 to the current year under various schemes are given in the Statement (See below).

(c) The Ministry has received two proposals from the Voluntary Organization of Uttarakhand at present namely Manav Seva Samaj, District Nainital and Pragati Prerna Samiti, Dehradun for financial assistance under the scheme of NPYAD.

***Statement***

*Scheme for development of youths*

Sl. No.	Year	Amount (Rs. in lakhs)			
		NSS	NYKS	NPYAD	Youth Hostel
1.	2009-10	168.00	238.31	0.28	5.00
2.	2010-11	120.00	238.66	8.70	5.00
3.	2011-12	164.00	304.21	5.80	5.00
4.	2012-13	159.00	104.06	-	-
GRAND TOTAL		611.00	885.24	14.78	15.00

**Recommendations of Shunglu Committee**

770. SHRI BHUPENDER YADAV: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the main recommendations contained within the high level Shunglu Committee constituted to examine the alleged corruption and irregularities in the broadcasting of the XIX Commonwealth Games held in 2010 therein; and